

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-111/2012/13615/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the nd 22 December, 2022.

Sub: **Casual leave.**

Ref:- Your Letter No. DJN/9940, dtd. 22.12.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 23.11.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 22.12.2022 till the morning of 02.12.2022**, has been granted. The Addl. District & Sessions Judge, No. 1, Nagaon and in her absence the next senior most Judicial officer at the station would remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-111/2012/13616/A dated , 22-12-2022

Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE) *Rgo*